

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 310
TO BE ANSWERED ON 24.06.2019**

MINIMUM PENSION SCHEME

†310. SHRI AJAY MISRA TENI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is considering to increase the Minimum Pension Scheme to improve the living standard of families of people working in unorganised sector of the country;**
- (b) if so, the details thereof; and**
- (c) the number of workers likely to benefit from this scheme, State-wise?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Ministry of Labour and Employment is not implementing any Minimum Pension Scheme. Recently, Ministry has launched Pradhan Mantri Shram Yogi Maan-dhan Yojana, which is a contributory pension scheme for providing monthly minimum assured pension of Rs. 3000 on attaining the age of 60 years. The unorganised workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS can join the scheme. Under the scheme, the 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.
